

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3065
TO BE ANSWERED ON DECEMBER 18, 2025
DISPLACEMENT OF URBAN POOR**

NO. 3065. SHRI SUDAMA PRASAD:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps being taken by the Government to protect informal livelihoods during urban redevelopment and housing allotments in view of regular displacement of slum dwellers and urban poor in redevelopment and smart city projects, particularly in Delhi; and**
- (b) the number of such evictees rehoused or provided alternate housing under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) or any other schemes during the last five years in Delhi, year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens including slum redevelopment/rehabilitation are implemented by States/Union Territories (UTs) in their respective areas. Hence, the data related to the number of evictees displaced and rehabilitated slum dwellers is not maintained by the Ministry.

However, as regards the Government of National Capital Territory of Delhi (GNCTD), the slum rehabilitation and/or relocation are done by various land owning agencies like Delhi Development Authority (DDA), Delhi Urban Shelter Improvement Board (DUSIB) etc. under the provisions of various applicable Acts.

As per the information received from DDA, as part of the Slum Rehabilitation programme, DDA has carried out redevelopment after properly rehabilitating eligible slum dwellers. It involves a total of 5,158 households, out of which a total of 3,414 were found eligible for alternative rehabilitation as per the DUSIB policy. The eligible dwellers have been provided with alternative rehabilitation with all modern facilities. The details of slum rehabilitation carried out by DDA during last five years are at Annexure.

Implementing agencies execute slum rehabilitation projects based on their own land management policies and slum rehabilitation policy of States/UTs. During the slum rehabilitation and/or resettlement, land owning agencies/implementing agencies and affected families/beneficiaries may also seek assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) & PMAY-U 2.0, if beneficiaries are otherwise eligible. DDA has implemented the rehabilitation projects through its own funds.

Moreover, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under PMAY-U since 25.06.2015 for construction of houses for eligible families/beneficiaries including slum dwellers. The scheme was implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Further, based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 ‘Housing for All’ Mission with effect from 01.09.2024 to support 1 crore additional eligible beneficiaries in urban areas. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

In Delhi, 31,346 beneficiaries have availed the benefit under CLSS/ISS component of PMAY-U & PMAY-U 2.0. Moreover, the CLSS vertical under PMAY-U ended on 31.03.2022.

Annexure referred in reply to LS USQ No. 3065 due for answer on 18.12.2025
Details of slum rehabilitation carried out by DDA during last five years

S. No.	JJ clusters	Location of slum rehabilitation projects	No. of allotment
1.	Bhoomiheen Camp, Govindpuri (Kalkaji)	Kalkaji Extension	1,907
2.	Jailorwala Bagh	Swabhiman Apartments, Jailorwala Bagh, Ashok Vihar	1,087
3.	Golden Park, Rampura	Swabhiman Apartments, Jailorwala Bagh, Ashok Vihar	271
4.	Mata Jai Kaur	Swabhiman Apartments, Jailorwala Bagh, Ashok Vihar	46
5.	JJ Cluster Kalibari near RML Hospital	Sector G-7/G-6 Narela	103
Total			3,414